

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 17.10.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Rajendra Dadich , Advocate	D.B.Civil Misc.appeal No.2085/2015,Smt. Sharda V/s Manohar Das	Mr. B.K.Vyas	Mr.J.J.Bhaiya
2.	Smt.Raj Laxmi Singh Choudhray Advocate	S.B.Civil First Appeal No.98/2013,Gulshan V/s Tahira & Ors	Mr.S.S.Ledrecha	Mr. Nitin Trividi
3.	Shri Bhanu Prakash Mathur Advocate	S.b.Civil Wsrit Pet.No.10841/2016,Ra j Kumar Sarupria V/s Smt.Kanchan Devi	Mr.Manish Tak	Mr.Vipin Maked

Ameraj K Shetty
14/10/16

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर ✓

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